

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SASA MUSA SUGAR WORKS PVT. LTD. Date of Commencement of Liquidation: 20-02-2025; List of Stakeholders as on Date: 12-05-2026; Name of IP: Mr. Manish Jain; Process Number: 1; Last 5 digit of registration number: 11023

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1235333724	1	1234278453.00	0	1055271.00	0	Annexure 3
4	Unsecured financial creditors	3	18498129	3	18498129	0	0	0	Annexure 4
5	Operational creditors (Workmen)	229	45960733	229	45960733	00	0	0	Annexure 5
6	Operational creditors (Employees)	68	17007609	68	17007609	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	599393572	1	7552704	0	591840868	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9651	609250499	9651	437761457	0	171489042	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	121448	1	121448	0	0	0	Annexure 9
Total		9954	2525565714	9954	1761180533	0	764385181	0	